

**GOVERNMENT OF INDIA  
TOURISM  
LOK SABHA**

STARRED QUESTION NO:223  
ANSWERED ON:07.12.2006  
FUNDS FOR DEVELOPMENT OF TOURISM PROJECTS  
Masood Shri Rasheed

**Will the Minister of TOURISM be pleased to state:**

- (a) The funds released to the State Governments/Union Territories for development of tourism projects during each of the last three years, State/Union Territory-wise ;
- (b) Whether the funds released to the State Governments/UTs for development of tourism projects are not being fully utilized ; and
- (c) If so, the steps taken/being taken by the Government to ensure that funds released for the tourism projects are fully utilized ?

**Answer**

THE MINISTER OF THE STATE IN THE MINISTRY OF TOURISM AND CULTURE (SMT. AMBIKA SONI)

(a), (b) & (c): A Statement is laid on the Table of the Sabha.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO.223 ANSWERED ON 7.12.2006 REGARDING FUNDS FOR DEVELOPMENT OF TOURISM PROJECTS.

(a), (b) & (c): Ministry of Tourism has sanctioned Rs. 376.64 crore for 217 projects in 2004-05, Rs.613.17 crore for 253 projects in 2005-06 and Rs.190.68 crore for 130 projects as on date for 2006-07. Ministry of Tourism sanctions specific projects to State/UT Governments for tourism infrastructure development under its scheme of Product/Infrastructure development for destinations and circuits. Each such project sanctioned is closely monitored by Ministry of Tourism from time to time at the level of Secretary and Joint Secretary of the Ministry of Tourism in regular meetings with the State Government officials and other stakeholders. The officers of the Ministry of Tourism including the domestic field offices of India Tourism visit the project sites to assess the progress of implementation to ensure full utilization of the funds released.